GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 809 TO BE ANSWERED ON 07.12.2023

MSME SELF RELIANT INDIA FUND

809. DR. G. RANJITH REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has infused equity of Rs. 50,000 crores created for MSMEs through MSME Self-Reliant India Fund;
- (b) if so, the details of such infusion, State-wise, especially in Telangana; and
- (c) the status and progress of Emergency Credit Line Guarantee Scheme for MSMEs, especially in Telangana?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

- (a) & (b): As a part of Aatmanirbhar Bharat package, Rs 50,000 crore equity infusion for MSMEs through Fund of Funds was announced. In compliance with the announcement, Self Reliant India (SRI) Fund has been set up to infuse Rs. 50,000 crore as equity funding in those MSMEs, which have the potential and viability to grow and become large units. Under this Fund of Rs. 50,000 crore, there is a provision of Rs.10,000 Crore from the Government of India and Rs.40,000 Crore through Private Equity / Venture Capital funds. The State-wise details of infusion, including the state of Telangana under the Self Reliant India (SRI) Fund, since inception till 25.11.2023, are annexed.
- (c): The Emergency Credit Line Guarantee Scheme was in operation in the country till 31.03.2023. As informed by National Credit Guarantee Trustee Company (NCGTC) Ltd, since 2020 till 31.03.2023, total 1,13,75,919 guarantees amounting to Rs. 2,42,768.69 crore have been extended to MSMEs out of which 1,18,839 guarantees amounting to Rs. 9,620.69 crore were extended in the State of Telangana under Emergency Credit Line Guarantee Scheme.

Annexure referred to part (a)&(b) of the Lok Sabha Unstarred Question No. 809 for answer on 07.12.2023.

| S.No. | State | Amount <u>released</u> in |
|-------|----------------------|---------------------------|
| 1 | Andhra Pradesh | Rs. Crore |
| 1 | | 2 |
| 2 | Assam | 1 |
| 3 | Bihar | 69 |
| 4 | Chandigarh (UT) | 59 |
| 5 | Chhattisgarh | 1 |
| 6 | Delhi | 747 |
| 7 | Dadra & Nagar Haveli | 4 |
| 8 | Goa | 0 |
| 9 | Gujarat | 317 |
| 10 | Haryana | 631 |
| 11 | Himachal Pradesh | 1 |
| 12 | Jharkhand | 1 |
| 13 | Kerala | 24 |
| 14 | Karnataka | 1,340 |
| 15 | Madhya Pradesh | 125 |
| 16 | Maharashtra | 2,135 |
| 17 | Odisha | 2 |
| 18 | Puducherry | 1 |
| 19 | Punjab | 12 |
| 20 | Rajasthan | 13 |
| 21 | Tamil Nadu | 457 |
| 22 | Tripura | 0 |
| 23 | Telangana | 126 |
| 24 | Uttarakhand | 1 |
| 25 | Uttar Pradesh | 116 |
| 26 | West Bengal | 15 |
| | TOTAL | 6,200 |

Source: NSIC Venture Capital Fund Limited.